

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 13/397-398/2016
CA 41/2016 & 42/2016

CORAM: SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE PARTIES: MAN Industries (India) Ltd
V/s.
MAN Infraprojects Ltd & Ors.

SECTION OF THE COMPANIES ACT: 397-398

ORDER

CA 41/2016 & 42/2016 in TCP 13/397-398/2016

At request of the parties, list this matter on 7.3.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)